

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: June 25, 2009**

**No. 1369 / AR(S)/2009**

Sri **Manohar Lal**, Additional District & Sessions Judge (Fast Track Court), Ballia to be Additional District & Sessions Judge (Fast Track Court), Kannauj.

**No. 1370 / AR(S)/2009**

Sri **Munshi Lal Azad**, Additional District & Sessions Judge (Fast Track Court), Kannauj to be Additional District & Sessions Judge (Fast Track Court), Ballia.

**BY ORDER OF THE COURT,**

Sd.

**(DINESH GUPTA)**

**REGISTRAR GENERAL**

**No. 277 / AR (S)/ 2009, Dated: Allahabad: June 25, 2009**

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The District & Sessions Judges, Ballia & Kannauj.(Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

7. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
12. The Deputy Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Ballia & Kannauj(Information available on E-mail).

**BY ORDER OF THE COURT,**

Sd.

**(DINESH KUMAR SINGH)**

**JOINT REGISTRAR (SERVICES)**